

Trade Union Congress and the United Trades Union Congress. The memorandum asked that till this question was discussed once again in a tripartite meeting all automation measures should be kept in abeyance.

(c) The matter was placed before the 26th Standing Labour Committee which met in New Delhi on May 18, 1967. But the Committee could discuss the question of automation only briefly and no specific conclusion was reached.

Wage Board for Electricity Industry

993. Shri K. Ramani:
Shri Umanath:
Shri Mohammad Ismail:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Wage Board for Electricity Industry so far;

(b) whether the Wage Board has submitted any recommendations to Government regarding the interim relief;

(c) if so, the number of employers who have not implemented it; and

(d) when the final recommendations of the Wage Board are likely to be submitted to Government?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) The Board has held 8 meetings so far. A detailed Questionnaire has been issued. The Board has also heard the parties at some centres on the subject of interim relief.

(b) No, Sir.

(c) Does not arise.

(d) It is not possible to say at this stage when the Board's final recommendations will be submitted.

Salaries of Secretaries

994. Shri B. S. Sharma:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that salaries of the Secretaries to Government were recently increased from Rs. 3000 to Rs. 3,500 of Additional Secretaries from Rs. 2750 to Rs. 3000 and those of Joint Secretaries from Rs. 2250 to Rs. 2750;

(b) whether it is also a fact that in the posts below the posts of Joint Secretary, there has been no increase in salaries, right from Peon to the Deputy Secretary; and

(c) if so, the reasons therefor and the steps Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes Sir, except that the pay of Joint Secretaries has been revised to Rs. 2500-125/2-2750, and not to Rs. 2750.

(b) Yes Sir, if pay scales alone are taken into account.

(c) The pay scales of Joint Secretaries and above were revised partly because of enhancement of responsibilities in recent years and partly because a study of the pattern of recruitment to the All India Services and Central Services Class I had disclosed the need for a revision of the higher salaries in Government Ser-